

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 08, 2015

No. 237 /JR(S)/2015

Smt. **Asifa Rana**, Additional Civil Judge, Junior Division, Allahabad to be Additional Civil Judge, Junior Division, Etawah.

No. 238 /JR(S)/2015

Smt. **Anju Kanaujia**, Additional Civil Judge, Junior Division, Etawah to be Civil Judge, Junior Division, Jaunpur vice Sri Virendra Nath Pandey.

No. 239 /JR(S)/2015

Sri **Virendra Nath Pandey**, Civil Judge, Junior Division, Jaunpur to be Additional Civil Judge, Junior Division, Bansaon-Gorakhpur.

No. 240 /JR(S)/2015

Sri **Sanjay Kumar-VI**, Additional Civil Judge, Junior Division, Bansaon-Gorakhpur to be Additional Civil Judge, Junior Division, Mirzapur.

No. 241 /JR(S)/2015

Sri **Avanish Kumar Rai**, Additional Civil Judge, Junior Division, Mirzapur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Moradabad vice Sri Rohit Agrawal.

No. 242 /JR(S)/2015

Sri **Rohit Agrawal**, Judicial Magistrate, First Class, Moradabad to be Additional Civil Judge, Junior Division, Etah.

No. 243 /JR(S)/2015

Sri **Manoj Upadhyaya**, Additional Civil Judge, Junior Division, Etah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etah vice Sri Satyendra Singh Virwan.

No. 244 /JR(S)/2015

Sri **Satyendra Singh Virwan**, Judicial Magistrate, First Class, Etah to be Additional Civil Judge, Junior Division, Aonla-Bareilly.

No. 245 /JR(S)/2015

Smt. **Tanu Bhatnagar**, Additional Civil Judge, Junior Division, Aonla-Bareilly to be Additional Civil Judge, Junior Division, Kannauj.

No. 246 /JR(S)/2015

Sri **Rajmangal Singh Yadav**, Additional Civil Judge, Junior Division, Kannauj to be Additional Civil Judge, Junior Division, Duddhi-Sonbhadra.

No. 247 /JR(S)/2015

Smt. **Sushil Kumari**, Additional Civil Judge, Junior Division, Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etawah vice Sri Ashok Kumar-XII.

No. 248 /JR(S)/2015

Sri **Ashok Kumar-XII**, Judicial Magistrate, First Class, Etawah to be Additional Civil Judge, Junior Division, Gonda.

No. 249 /JR(S)/2015

Sri **Surendra Prasad**, Additional Civil Judge, Junior Division, Azamgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Azamgarh vice Sri Saurabh Dwivedi.

No. 250 /JR(S)/2015

Sri **Saurabh Dwivedi**, Judicial Magistrate, First Class, Azamgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sri Atul Chaudhary.

No. 251 /JR(S)/2015

Sri **Atul Chaudhary**, Judicial Magistrate, First Class, Basti to be Civil Judge, Junior Division, Lakhimpur Kheri vice Sri Devendra Pratap Singh.

No. 252 /JR(S)/2015

Sri **Devendra Pratap Singh**, Civil Judge, Junior Division, Lakhimpur Kheri to be Civil Judge, Junior Division, Bansgaon-Gorakhpur vice Sri Vijay Kumar Gupta-II.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bansgaon-Gorakhpur.

No. 253 /JR(S)/2015

Sri **Vijay Kumar Gupta-II**, Civil Judge, Junior Division, Bansgaon-Gorakhpur to be Additional Civil Judge, Junior Division, Farrukhabad.

No. 254 /JR(S)/2015

Km. **Alka Chaudhary**, Additional Civil Judge, Junior Division, Farrukhabad to be Civil Judge, Junior Division (Hawali), Farrukhabad vice Smt. Shikha Rani Jaiswal.

No. 255 /JR(S)/2015

Smt. **Shikha Rani Jaiswal**, Civil Judge, Junior Division (Hawali), Farrukhabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Farrukhabad vice Smt. Neelanjana.

No. 256 /JR(S)/2015

Smt. **Neelanjana**, Judicial Magistrate, First Class, Farrukhabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun vice Sri Jitendra Singh-II.

No. 257 /JR(S)/2015

Sri **Jitendra Singh-II**, Judicial Magistrate, First Class, Budaun to be Civil Judge, Junior Division, Kairana-Muzaffarnagar vice Sri Dhannjay Kumar Misra.

No. 258 /JR(S)/2015

Sri **Dhannjay Kumar Misra**, Civil Judge, Junior Division, Kairana-Muzaffarnagar to be Additional Civil Judge, Junior Division, Kairana-Muzaffarnagar.

No. 259 /JR(S)/2015

Sri **Khushter Danish**, Additional Civil Judge, Junior Division, Kairana-Muzaffarnagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Budaun vice Sri Piyush Siddhartha.

No. 260 /JR(S)/2015

Sri **Piyush Siddhartha**, Judicial Magistrate, First Class, Budaun to be Additional Civil Judge, Junior Division, Kairana-Muzaffarnagar.

No. 261 /JR(S)/2015

Sri **Lal Bahadur Gond**, Additional Civil Judge, Junior Division, Ballia to be Civil Judge, Junior Division (East), Ballia vice Sri Ravi Kant Yadav.

No. 262 /JR(S)/2015

Sri **Ravi Kant Yadav**, Civil Judge, Junior Division (East), Ballia is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ballia vice Smt. Tarkeshwari Singh.

No. 263 /JR(S)/2015

Smt. **Tarkeshwari Singh**, Judicial Magistrate, First Class, Ballia is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rampur vice Sri Yajuvendra Vikram Singh.

No. 264 /JR(S)/2015

Sri **Yajuvendra Vikram Singh**, Judicial Magistrate, First Class, Rampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur vice Sri Prabhat Kumar Yadav.

No. 265 /JR(S)/2015

Sri **Prabhat Kumar Yadav**, Judicial Magistrate, First Class, Jaunpur to be Civil Judge, Junior Division, Ghatampur (Ramabai Nagar/Kanpur Dehat) vice Sri Bhartendra Singh.

No. 266 /JR(S)/2015

Sri **Bhartendra Singh**, Civil Judge, Junior Division, Ghatampur (Ramabai Nagar/Kanpur Dehat) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ghazipur vice Sri Devendra Nath Goswami.

No. 267 /JR(S)/2015

Sri **Devendra Nath Goswami**, Judicial Magistrate, First Class, Ghazipur to be Additional Civil Judge, Junior Division, Gonda.

No. 268 /JR(S)/2015

Sri **Kush Kumar**, Additional Civil Judge, Junior Division, Gonda to be Civil Judge, Junior Division, Chandpur (Bijnor).

No. 269 /JR(S)/2015

Sri **Prashant Kumar-II**, Civil Judge, Junior Division, Nawabganj (Bareilly) to be Additional Civil Judge, Junior Division, Mohammadi (Lakhimpur Kheri).

No. 270 /JR(S)/2015

Sri **Shri Pal Singh**, Additional Civil Judge, Junior Division, Mohammadi (Lakhimpur Kheri) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jyotibaphule Nagar vice Sri Neeraj Kumar Garg.

No. 271 /JR(S)/2015

Sri **Neeraj Kumar Garg**, Judicial Magistrate, First Class, Jyotibaphule Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Baghpat vice Sri Ajay Kumar Singh.

No. 272 /JR(S)/2015

Sri **Ajay Kumar Singh**, Judicial Magistrate, First Class, Baghpat to be Civil Judge, Junior Division, Chakia (Chandauli) vice Sri Vijay Kumar Katiyar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chakia (Chandauli).

No. 273 /JR(S)/2015

Sri **Vijay Kumar Katiyar**, Civil Judge, Junior Division, Chakia (Chandauli) to be Additional Civil Judge, Junior Division, Konch (Jalaun at Orai).

No. 274 /JR(S)/2015

Sri **Yash Pal Singh Lodhi**, Additional Civil Judge, Junior Division, Bhadohi at Gyanpur to be Additional Civil Judge, Junior Division, Chhata (Mathura).

No. 275 /JR(S)/2015

Sri **Avinash Kumar Singh**, Additional Civil Judge, Junior Division, Chhata (Mathura) to be Additional Civil Judge, Junior Division, Chandauli.

No. 276 /JR(S)/2015

Sri **Rajnish Kumar**, Additional Civil Judge, Junior Division, Chandauli to be Civil Judge, Junior Division (Hawali), Saharanpur vice Sri Piyush Tiwari.

No. 277 /JR(S)/2015

Sri **Piyush Tiwari**, Civil Judge, Junior Division (Hawali), Saharanpur to be Civil Judge, Junior Division, Jalaun at Orai vice Sri Neeraj Kushwaha.

No. 278 /JR(S)/2015

Sri **Neeraj Kushwaha**, Civil Judge, Junior Division, Jalaun at Orai to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 279 /JR(S)/2015

Sri **Ankur Garg**, Additional Civil Judge, Junior Division, Shahjahanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Sri Kuldeep Singh-III.

No. 280 /JR(S)/2015

Sri **Kuldeep Singh-III**, Judicial Magistrate, First Class, Shahjahanpur to be Additional Civil Judge, Junior Division, Shahjahanpur.

No. 281 /JR(S)/2015

Sri **Kuldeep Singh-II**, Additional Civil Judge, Junior Division, Shahjahanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shahjahanpur vice Smt. Nitya Pandey.

No. 282 /JR(S)/2015

Smt. **Nitya Pandey**, Judicial Magistrate, First Class, Shahjahanpur to be Civil Judge, Junior Division, Mirzapur vice Sri Rajendra Prasad Bharati.

No. 283 /JR(S)/2015

Sri **Rajendra Prasad Bharati**, Civil Judge, Junior Division, Mirzapur to be Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna) vice Sri Arvind Kumar Shukla.

No. 284 /JR(S)/2015

Sri **Arvind Kumar Shukla**, Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna) to be Additional Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna).

No. 285 /JR(S)/2015

Sri **Shiv Kumar-III**, Additional Civil Judge, Junior Division, Kasia (Kushinagar at Padrauna) to be Additional Civil Judge, Junior Division, Kasganj (Kanshiram Nagar).

No. 286 /JR(S)/2015

Sri **Pawan Kumar Singh**, Additional Civil Judge, Junior Division, Bhadohi at Gyanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bhadohi at Gyanpur vice Sri Shushil Kumar Verma.

No. 287 /JR(S)/2015

Sri **Shushil Kumar Verma**, Judicial Magistrate, First Class, Bhadohi at Gyanpur to be Judicial Magistrate, First Class, Bhadohi at Gyanpur vice Km. Farida Begam.

No. 288 /JR(S)/2015

Km. **Farida Begam**, Judicial Magistrate, First Class, Bhadohi at Gyanpur to be Civil Judge, Junior Division, Gonda vice Sri Pradip Kumar Ram.

No. 289 /JR(S)/2015

Sri **Pradip Kumar Ram**, Civil Judge, Junior Division, Gonda to be Additional Civil Judge, Junior Division, Chhibramau (Kannauj).

No. 290 /JR(S)/2015

Sri **Prabodh Kumar**, Additional Civil Judge, Junior Division, Chhibramau (Kannauj) to be Additional Civil Judge, Junior Division, Bulandashahar.

No. 291 /JR(S)/2015

Smt. **Seema Verma**, Additional Civil Judge, Junior Division, Bulandashahar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bulandashahar vice Sri Alok Kumar.

No. 292 /JR(S)/2015

Sri **Alok Kumar**, Judicial Magistrate, First Class, Bulandashahar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Etawah vice Sri Rajaneesh Kumar Mishra.

No. 293 /JR(S)/2015

Sri **Rajaneesh Kumar Mishra**, Judicial Magistrate, First Class, Etawah to be Civil Judge, Junior Division (City), Jaunpur vice Sri Anil Kumar-VIII.

No. 294 /JR(S)/2015

Sri **Anil Kumar-VIII**, Civil Judge, Junior Division (City), Jaunpur to be Civil Judge, Junior Division, Bansi (Siddharthnagar) vice Sri Talewar Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bansi (Siddharthnagar).

No. 295 /JR(S)/2015

Sri **Talewar Singh**, Civil Judge, Junior Division, Bansi (Siddharthnagar) to be Civil Judge, Junior Division, Moradabad vice Smt. Roopali Saxena.

No. 296 /JR(S)/2015

Smt. **Roopali Saxena**, Civil Judge, Junior Division, Moradabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sitapur vice Sri Varun Mohit Nigam.

No. 297 /JR(S)/2015

Sri **Varun Mohit Nigam**, Judicial Magistrate, First Class, Sitapur to be Civil Judge, Junior Division, Agra vice Sushri Sunita Singh Nagore.

No. 298 /JR(S)/2015

Sushri **Sunita Singh Nagore**, Civil Judge, Junior Division, Agra is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sitapur vice Smt. Abha Pal.

No. 299 /JR(S)/2015

Smt. **Abha Pal**, Judicial Magistrate, First Class, Sitapur to be Additional Civil Judge, Junior Division, Sitapur.

No. 300 /JR(S)/2015

Sri **Viresh Chandra**, Additional Civil Judge, Junior Division, Bijnor to be Additional Civil Judge, Junior Division, Etah.

No. 301 /JR(S)/2015

Sri **Anjani Kumar Singh**, Additional Civil Judge, Junior Division, Etah to be Civil Judge, Junior Division, Duddhi (Sonbhadra) vice Sri Ratnesh Deep Kamal Anand.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Duddhi (Sonbhadra).

No. 302 /JR(S)/2015

Sri **Ratnesh Deep Kamal Anand**, Civil Judge, Junior Division, Duddhi (Sonbhadra) to be Civil Judge, Junior Division, Maudaha (Hamirpur) vice Sri Yashwant Kumar Saroj.

No. 303 /JR(S)/2015

Sri **Yashwant Kumar Saroj**, Civil Judge, Junior Division, Maudaha (Hamirpur) to be Additional Civil Judge, Junior Division, Basti.

No. 304 /JR(S)/2015

Sri **Mayank Tripathi**, Additional Civil Judge, Junior Division, Basti to be Additional Civil Judge, Junior Division, Balrampur.

No. 305 /JR(S)/2015

Smt. **Poonam Karanwal**, Additional Civil Judge, Junior Division, Nagina (Bijnor) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Firozabad vice Rakesh Kumar-VII.

No. 306 /JR(S)/2015

Sri **Rakesh Kumar-VII**, Judicial Magistrate, First Class, Firozabad to be Additional Civil Judge, Junior Division, Nazibabad (Bijnor).

No. 307 /JR(S)/2015

Sri **Sumit Premi**, Additional Civil Judge, Junior Division, Nazibabad (Bijnor) to be Additional Civil Judge, Junior Division, Gonda.

No. 308 /JR(S)/2015

Sri **Ashok Kumar Yadav**, Additional Civil Judge, Junior Division, Gonda to be Civil Judge, Junior Division, Azamgarh vice Sri Yogesh Dubey.

No. 309 /JR(S)/2015

Sri **Yogesh Dubey**, Civil Judge, Junior Division, Azamgarh to be Civil Judge, Junior Division, Chhata (Mathura) vice Sri Raju Prasad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chhata (Mathura).

No. 310 /JR(S)/2015

Sri **Raju Prasad**, Civil Judge, Junior Division, Chhata (Mathura) to be Civil Judge, Junior Division, Pharenda (Maharajganj) vice Dr. Sunil Kumar Singh-IV.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pharenda (Maharajganj).

No. 311 /JR(S)/2015

Dr. **Sunil Kumar Singh-IV**, Civil Judge, Junior Division, Pharenda (Maharajganj) to be Additional Civil Judge, Junior Division, Unnao.

No. 312 /JR(S)/2015

Sri **Harendra Nath**, Additional Civil Judge, Junior Division, Unnao is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Unnao vice Sri Ajay Vikram Singh.

No. 313 /JR(S)/2015

Sri **Ajay Vikram Singh**, Judicial Magistrate, First Class, Unnao is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Barabanki vice Smt. Shweta Srivastava.

No. 314 /JR(S)/2015

Smt. **Shweta Srivastava**, Judicial Magistrate, First Class, Barabanki to be Additional Civil Judge, Junior Division, Kanpur Nagar.

No. 315 /JR(S)/2015

Smt. **Pushpa Singh**, Additional Civil Judge, Junior Division, Kanpur Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Gyanendra Tripathi.

No. 316 /JR(S)/2015

Sri **Gyanendra Tripathi**, Judicial Magistrate, First Class, Allahabad to be Civil Judge, Junior Division (North), Lucknow vice Gyan Prakash Tiwari-II.

No. 317 /JR(S)/2015

Sri **Gyan Prakash Tiwari-II**, Civil Judge, Junior Division (North), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Smt. Rashmi Singh.

No. 318 /JR(S)/2015

Smt. **Rashmi Singh**, Judicial Magistrate, First Class, Lucknow to be Civil Judge, Junior Division (Hawali), Faizabad vice Sri Devashish.

No. 319 /JR(S)/2015

Sri **Devashish**, Civil Judge, Junior Division (Hawali), Faizabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad vice Smt. Meera Gothwal.

No. 320 /JR(S)/2015

Smt. **Meera Gothwal**, Judicial Magistrate, First Class, Faizabad to be Additional Civil Judge, Junior Division, Faizabad.

No. 321 /JR(S)/2015

Sri **Chinta Ram**, Additional Civil Judge, Junior Division, Faizabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad vice Sri Anand Shukla.

No. 322 /JR(S)/2015

Sri **Anand Shukla**, Judicial Magistrate, First Class, Faizabad to be Additional Civil Judge, Junior Division, Faizabad.

No. 323 /JR(S)/2015

Sri **Shiva Nand**, Additional Civil Judge, Junior Division, Bulandashahar to be II- Civil Judge, Junior Division, Bulandashahar vice Sri Mayur Jain.

No. 324 /JR(S)/2015

Sri **Mayur Jain**, II- Civil Judge, Junior Division, Bulandashahar to be Civil Judge, Junior Division (Hawali), Bareilly vice Sri Abhishek Sinha.

No. 325 /JR(S)/2015

Sri **Abhishek Sinha**, Civil Judge, Junior Division (Hawali), Bareilly to be Civil Judge, Junior Division, Fatehabad (Agra) vice Sri Hari Prakash Gupta.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehabad (Agra).

No. 326 /JR(S)/2015

Sri **Hari Prakash Gupta**, Civil Judge, Junior Division, Fatehabad (Agra) to be Civil Judge, Junior Division, Fatehpur vice Sri Brijesh Kumar Singh.

No. 327 /JR(S)/2015

Sri **Brijesh Kumar Singh**, Civil Judge, Junior Division, Fatehpur to be Civil Judge, Junior Division, Deoria vice Sushil Kumar-IV.

No. 328 /JR(S)/2015

Sri **Sushil Kumar-IV**, Civil Judge, Junior Division, Deoria to be Civil Judge, Junior Division, Aonla (Bareilly) vice Sri Rohit Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Aonla (Bareilly).

No. 329 /JR(S)/2015

Sri **Rohit Singh**, Civil Judge, Junior Division, Aonla (Bareilly) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kannauj vice Sri Surendra Singh-III.

No. 330 /JR(S)/2015

Sri **Surendra Singh-III**, Judicial Magistrate, First Class, Kannauj to be Additional Civil Judge, Junior Division, Kannauj.

No. 331 /JR(S)/2015

Smt. **Shradha Tripathi**, Additional Civil Judge, Junior Division, Bulandashahar to be Additional Civil Judge, Junior Division, Etawah.

No. 332 /JR(S)/2015

Sri **Balram Panwar**, Additional Civil Judge, Junior Division, Hapur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as I-Judicial Magistrate, First Class, Hapur in the vacant court.

No. 333 /JR(S)/2015

Sushri **Akanksha Garg**, II-Judicial Magistrate, First Class, Hapur to be I-Civil Judge, Junior Division, Hapur vice Smt. Divya Bhargava.

No. 334 /JR(S)/2015

Smt. **Divya Bhargava**, I- Civil Judge, Junior Division, Hapur to be Civil Judge, Junior Division, Bijnor vice Sri Sanjay Kumar Gond.

No. 335 /JR(S)/2015

Sri **Sanjay Kumar Gond**, Civil Judge, Junior Division, Bijnor to be Civil Judge, Junior Division, Garhmukteshwar (Hapur) vice Sri Mithilesh Kumar Tiwari.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Garhmukteshwar (Hapur).

No. 336 /JR(S)/2015

Sri **Mithilesh Kumar Tiwari**, Civil Judge, Junior Division, Garhmukteshwar (Hapur) to be Additional Civil Judge, Junior Division, Garhmukteshwar (Hapur).

No. 337 /JR(S)/2015

Sri **Yashpal**, Additional Civil Judge, Junior Division, Hardoi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hardoi.

No. 338 /JR(S)/2015

Sushri **Sonal Pandeya**, Judicial Magistrate, First Class, Hardoi to be Additional Civil Judge, Junior Division, Hardoi.

No. 339 /JR(S)/2015

Sri **Adarsh Srivastava**, Additional Civil Judge, Junior Division, Hardoi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Hardoi vice Sri Brijesh Kumar-II.

No. 340 /JR(S)/2015

Sri **Brijesh Kumar-II**, Judicial Magistrate, First Class, Hardoi to be Civil Judge, Junior Division, Mainpuri vice Arun Kumar-III.

No. 341 /JR(S)/2015

Sri **Arun Kumar-III**, Civil Judge, Junior Division, Mainpuri to be Civil Judge, Junior Division, Nagina (Bijnor) vice Sushri Lovey Yadav.

No. 342 /JR(S)/2015

Sushri **Lovey Yadav**, Civil Judge, Junior Division, Nagina (Bijnor) to be Additional Civil Judge, Junior Division, Nagina (Bijnor).

No. 343 /JR(S)/2015

Sri **Ramesh Kushwaha**, Additional Civil Judge, Junior Division, Nagina (Bijnor) to be Civil Judge, Junior Division, Firozabad vice Sri Satyajeet Pathak.

No. 344 /JR(S)/2015

Sri **Satyajeet Pathak**, Civil Judge, Junior Division, Firozabad to be Civil Judge, Junior Division, Mohammadabad (Ghazipur) vice Sri Anupam Shaury.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mohammadabad (Ghazipur).

No. 345 /JR(S)/2015

Sri **Anupam Shaury**, Civil Judge, Junior Division, Mohammadabad (Ghazipur) to be Additional Civil Judge, Junior Division, Bahraich.

No. 346 /JR(S)/2015

Sri **Vinay Kumar Singh**, Additional Civil Judge, Junior Division, Jaunpur to be Civil Judge, Junior Division, Shahganj sitting at Jaunpur vice Smt. Manju Kumari.

No. 347 /JR(S)/2015

Smt. **Manju Kumari**, Civil Judge, Junior Division, Shahganj sitting at Jaunpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jaunpur vice Sri Kamalesh Kumar Maurya.

No. 348 /JR(S)/2015

Sri **Kamalesh Kumar Maurya**, Judicial Magistrate, First Class, Jaunpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Fatehpur vice Himanshu Dayal Srivastava.

No. 349 /JR(S)/2015

Sri **Himanshu Dayal Srivastava**, Judicial Magistrate, First Class, Fatehpur to be Civil Judge, Junior Division (Hawali), Varanasi vice Sri Vishnu Pratap Singh.

No. 350 /JR(S)/2015

Sri **Vishnu Pratap Singh**, Civil Judge, Junior Division (Hawali), Varanasi to be Civil Judge, Junior Division, Purwa (Unnao) vice Rajesh Kumar Mishra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Purwa (Unnao).

No. 351 /JR(S)/2015

Sri **Rajesh Kumar Mishra**, Civil Judge, Junior Division, Purwa (Unnao) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Agra vice Sri Satyendra Singh Verma.

No. 352 /JR(S)/2015

Sri **Satyendra Singh Verma**, Judicial Magistrate, First Class, Agra to be Additional Civil Judge, Junior Division, Agra.

No. 353 /JR(S)/2015

Smt. **Chhaya Sharma**, Additional Civil Judge, Junior Division, Jyotibaphule Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffarnagar vice Sri Alok Kumar Srivastava.

No. 354 /JR(S)/2015

Sri **Alok Kumar Srivastava**, Judicial Magistrate, First Class, Muzaffarnagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bahraich vice Sri Chandra Mohan Srivastava.

No. 355 /JR(S)/2015

Sri **Chandra Mohan Srivastava**, Judicial Magistrate, First Class, Bahraich to be Civil Judge, Junior Division, Tanda (Ambedkar Nagar at Akbarpur) vice Sri Satya Pal Singh Premi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Tanda (Ambedkar Nagar at Akbarpur).

No. 356 /JR(S)/2015

Sri **Satya Pal Singh Premi**, Civil Judge, Junior Division, Tanda (Ambedkar Nagar at Akbarpur) to be Additional Civil Judge, Junior Division, Deoband (Saharanpur).

No. 357 /JR(S)/2015

Sri **Amit Kumar Singh**, Additional Civil Judge, Junior Division, Deoband (Saharanpur) to be Additional Civil Judge, Junior Division, Bahraich.

No. 358 /JR(S)/2015

Sri **Harendra Kumar Ojha**, Additional Civil Judge, Junior Division, Bahraich to be Additional Civil Judge, Junior Division, Allahabad.

No. 359 /JR(S)/2015

Smt. **Shivani Singh**, Additional Civil Judge, Junior Division, Allahabad to be Civil Judge, Junior Division (East), Allahabad vice Sri Abhishek Upadhyaya.

No. 360 /JR(S)/2015

Sri **Abhishek Upadhyaya**, Civil Judge, Junior Division (East), Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rae Bareli vice Sri Ashok Kumar Dubey-II.

No. 361 /JR(S)/2015

Sri **Ashok Kumar Dubey-II**, Judicial Magistrate, First Class, Rae Bareli to be Additional Civil Judge, Junior Division, Sadabad (Hathras).

No. 362 /JR(S)/2015

Smt. **Archana Yadav**, Additional Civil Judge, Junior Division, Hasanpur (Jyotibaphule Nagar) to be Additional Civil Judge, Junior Division, Shikohabad (Firozabad).

No. 363 /JR(S)/2015

Sri **Lal Babu Yadav**, Judicial Magistrate, First Class, Kaushambi is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar.

No. 364 /JR(S)/2015

Sri **Chandra Mohan Mishra**, Metropolitan Magistrate, First Class, Kanpur Nagar to be Civil Judge, Junior Division, Jalalabad (Shahjahanpur) vice Sri Ashok Kumar Singh-VIII.

No. 365 /JR(S)/2015

Sri **Ashok Kumar Singh-VIII**, Civil Judge, Junior Division, Jalalabad (Shahjahanpur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sonbhadra vice Sri Ashok Kumar Singh.

No. 366 /JR(S)/2015

Sri **Ashok Kumar Singh**, Judicial Magistrate, First Class, Sonbhadra is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Chitrakoot vice Smt. Sudha Singh.

No. 367 /JR(S)/2015

Smt. **Sudha Singh**, Judicial Magistrate, First Class, Chitrakoot to be Civil Judge, Junior Division, Chitrakoot vice Sri Prashant Bilgaiyan.

No. 368 /JR(S)/2015

Sri **Prashant Bilgaiyan**, Civil Judge, Junior Division, Chitrakoot to be Civil Judge, Junior Division, Chunar (Mirzapur) vice Sri Pawan Kumar Rai.

No. 369 /JR(S)/2015

Sri **Pawan Kumar Rai**, Civil Judge, Junior Division, Chunar (Mirzapur) to be Civil Judge, Junior Division, Faizabad vice Sri Arun Kumar Rai.

No. 370 /JR(S)/2015

Sri **Arun Kumar Rai**, Civil Judge, Junior Division, Faizabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Faizabad vice Sri Avanish Kumar Pandey.

No. 371 /JR(S)/2015

Sri **Avanish Kumar Pandey**, Judicial Magistrate, First Class, Faizabad to be Civil Judge, Junior Division (City), Farrukhabad vice Smt. Renu Singh.

No. 372 /JR(S)/2015

Smt. **Renu Singh**, Civil Judge, Junior Division (City), Farrukhabad to be Civil Judge, Junior Division, Hamirpur vice Sri Anubhava Dwivedi.

No. 373 /JR(S)/2015

Sri **Anubhava Dwivedi**, Civil Judge, Junior Division, Hamirpur to be Additional Civil Judge, Junior Division, Hamirpur.

No. 374 /JR(S)/2015

Sri **Raghubar Singh**, Civil Judge, Junior Division, Lalitpur to be Civil Judge, Junior Division, Nazibabad (Bijnor) vice Smt. Shweta Dixit.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Nazibabad (Bijnor).

No. 375 /JR(S)/2015

Smt. **Shweta Dixit**, Civil Judge, Junior Division, Nazibabad (Bijnor) to be II-Civil Judge, Junior Division, Baghpat vice Sri Ravi Kumar Gupta.

No. 376 /JR(S)/2015

Sri **Ravi Kumar Gupta**, II- Civil Judge, Junior Division, Baghpat to be Civil Judge, Junior Division, Balrampur vice Sri Farrukh Inam Siddiqui.

No. 377 /JR(S)/2015

Sri **Farrukh Inam Siddiqui**, Civil Judge, Junior Division, Balrampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Basti vice Sri Virat Shiromani.

No. 378 /JR(S)/2015

Sri **Virat Shiromani**, Judicial Magistrate, First Class, Basti to be Additional Civil Judge, Junior Division, Basti.

No. 379 /JR(S)/2015

Sri **Mahendra Kumar Singh**, Additional Civil Judge, Junior Division, Basti is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mahoba vice Sri Raghuvansh Mani Singh.

No. 380 /JR(S)/2015

Sri **Raghuvansh Mani Singh**, Judicial Magistrate, First Class, Mahoba to be Additional Civil Judge, Junior Division, Deoria.

No. 381 /JR(S)/2015

Smt. **Lovely Jaiswal**, Additional Civil Judge, Junior Division, Deoria to be Additional Civil Judge, Junior Division, Mathura.

No. 382 /JR(S)/2015

Smt. **Priti Singh-II**, Additional Civil Judge, Junior Division, Lucknow to be Civil Judge, Junior Division (Hawali), Lucknow vice Sri Apoorv Singh.

No. 383 /JR(S)/2015

Sri **Apoorv Singh**, Civil Judge, Junior Division (Hawali), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly vice Sri Ashok Kumar Srivastava.

No. 384 /JR(S)/2015

Sri **Ashok Kumar Srivastava**, Judicial Magistrate, First Class, Bareilly to be Additional Civil Judge, Junior Division, Bareilly.

No. 385 /JR(S)/2015

Smt. **Anju Kamboj**, Additional Civil Judge, Junior Division, Bareilly is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly in the vacant court.

No. 386 /JR(S)/2015

Smt. **Neelu Mainwal**, Additional Civil Judge, Junior Division, Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Lucknow vice Smt. Mirza Zeenat.

No. 387 /JR(S)/2015

Smt. **Mirza Zeenat**, Judicial Magistrate, First Class, Lucknow to be Civil Judge, Junior Division, Jyotibaphule Nagar vice Dr. Anil Kumar Singh-II.

No. 388 /JR(S)/2015

Dr. **Anil Kumar Singh-II**, Civil Judge, Junior Division, Jyotibaphule Nagar to be Civil Judge, Junior Division (West), Allahabad vice Sri Vipin Kumar-III.

No. 389 /JR(S)/2015

Sri **Vipin Kumar-III**, Civil Judge, Junior Division (West), Allahabad to be Civil Judge, Junior Division, Iglas (Aligarh) vice Sri Raghuvir Singh Rathore.

No. 390 /JR(S)/2015

Sri Raghuvir Singh Rathore, Civil Judge, Junior Division, Iglas (Aligarh) to be Additional Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat.

No. 391 /JR(S)/2015

Sri **Madhur Avasthy**, Additional Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat to be Civil Judge, Junior Division, Ram Sanehi Ghat sitting at Barabanki vice Smt. Geetanjali Garg.

No. 392 /JR(S)/2015

Smt. **Geetanjali Garg**, Civil Judge, Junior Division, Ram Sanehi Ghat sitting at Barabanki to be Civil Judge, Junior Division, Banda vice Sri Vineet Narain Pandey.

No. 393 /JR(S)/2015

Sri **Vineet Narain Pandey**, Civil Judge, Junior Division, Banda to be Additional Civil Judge, Junior Division, Banda.

No. 394 /JR(S)/2015

Smt. **Shiv Kumari**, Additional Civil Judge, Junior Division, Banda to be Additional Civil Judge, Junior Division, Firozabad.

No. 395 /JR(S)/2015

Sri **Rakesh**, Additional Civil Judge, Junior Division, Firozabad to be Additional Civil Judge, Junior Division, Tilhar (Shahjahanpur).

No. 396 /JR(S)/2015

Smt. **Reema Malhotra**, Additional Civil Judge, Junior Division, Tilhar (Shahjahanpur) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Saharanpur vice Sri Tripurari Mishra.

No. 397 /JR(S)/2015

Sri **Tripurari Mishra**, Judicial Magistrate, First Class, Saharanpur to be Civil Judge, Junior Division, Gorakhpur vice Smt. Ekta Verma.

No. 398 /JR(S)/2015

Smt. **Ekta Verma**, Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sri Kamala Pati-II.

No. 399 /JR(S)/2015

Sri **Kamala Pati-II**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 400 /JR(S)/2015

Sri **Vimal Verma**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sri Dinesh Kumar Gautam.

No. 401 /JR(S)/2015

Sri **Dinesh Kumar Gautam**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 402 /JR(S)/2015

Sushri **Alka Pandey**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Smt. Pooja Gupta.

No. 403 /JR(S)/2015

Smt. **Pooja Gupta**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 404 /JR(S)/2015

Smt. **Chir Kumaritva**, Additional Civil Judge, Junior Division, Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ramabai Nagar/Kanpur Dehat vice Smt. Suneeta Sharma.

No. 405 /JR(S)/2015

Smt. **Suneeta Sharma**, Judicial Magistrate, First Class, Ramabai Nagar/Kanpur Dehat to be Judicial Magistrate, First Class, Ramabai Nagar/Kanpur Dehat vice Sri Vayu Nandan Mishra.

No. 406 /JR(S)/2015

Sri **Vayu Nandan Mishra**, Judicial Magistrate, First Class, Ramabai Nagar/Kanpur Dehat to be Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat vice Sri Hari Prasad.

No. 407 /JR(S)/2015

Sri **Hari Prasad**, Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat to be Civil Judge, Junior Division, Chandausi (Moradabad) vice Sri Ranveer Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chandausi (Moradabad).

No. 408 /JR(S)/2015

Sri **Ranveer Singh**, Civil Judge, Junior Division, Chandausi (Moradabad) to be Civil Judge, Junior Division, Sitapur vice Sri Vinay Singh.

No. 409 /JR(S)/2015

Sri **Vinay Singh**, Civil Judge, Junior Division, Sitapur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mathura vice Smt. Rekha Singh.

No. 410 /JR(S)/2015

Smt. **Rekha Singh**, Judicial Magistrate, First Class, Mathura to be Civil Judge, Junior Division (South), Lucknow vice Sri Manoj Kumar-I.

No. 411 /JR(S)/2015

Sri **Manoj Kumar-I**, Civil Judge, Junior Division (South), Lucknow is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate as Special Judicial Magistrate (Air & Water Pollution), in the Second Special Court of Judicial Magistrate (First Class), Lucknow and the Special Court of Metropolitan Magistrate established under Government Notification No. 1686/VIII-Nyay-2-2001-739/87 TC-II dated 28.12.2001 vice Smt. Shraddha Tiwari.

No. 412 /JR(S)/2015

Smt. **Shraddha Tiwari**, Special Judicial Magistrate (Air & Water Pollution), Lucknow is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Varanasi vice Sri Yajnesh Chandra Pandey.

No. 413 /JR(S)/2015

Sri **Yajnesh Chandra Pandey**, Judicial Magistrate, First Class, Varanasi to be Civil Judge, Junior Division (City), Varanasi vice Smt. Deepali Singh.

No. 414 /JR(S)/2015

Smt. **Deepali Singh**, Civil Judge, Junior Division (City), Varanasi is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar vice Smt. Vineeta Vimal.

No. 415 /JR(S)/2015

Smt. **Vineeta Vimal**, Metropolitan Magistrate, First Class, Kanpur Nagar to be Additional Civil Judge, Junior Division, Kanpur Nagar.

No. 416 /JR(S)/2015

Sri **Paritosh Shreshta**, Additional Civil Judge, Junior Division, Kanpur Nagar to be Civil Judge, Junior Division, Puwayan (Shahjahanpur) vice Sri Manoj Kumar-II.

No. 417 /JR(S)/2015

Sri **Manoj Kumar-II**, Civil Judge, Junior Division Puwayan (Shahjahanpur) to be Additional Civil Judge, Junior Division, Bansi (Siddharth Nagar).

No. 418 /JR(S)/2015

Sri **Chandragupta**, Judicial Magistrate, First Class, Maharajganj to be Civil Judge, Junior Division, Maharajganj vice Sri Vimal Prakash Arya.

No. 419 /JR(S)/2015

Sri **Vimal Prakash Arya**, Civil Judge, Junior Division, Maharajganj to be Civil Judge, Junior Division, Ghazipur vice Sri Tendra Pal.

No. 420 /JR(S)/2015

Sri **Tendra Pal**, Civil Judge, Junior Division, Ghazipur to be Civil Judge, Junior Division, Tilhar (Shahjahanpur) vice Sri Ritish Sachdeva.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Tilhar (Shahjahanpur).

No. 421 /JR(S)/2015

Sri **Ritish Sachdeva**, Civil Judge, Junior Division, Tilhar (Shahjahanpur) to be Civil Judge, Junior Division (City), Saharanpur vice Sri Anil Kumar Kharwar.

No. 422 /JR(S)/2015

Sri **Anil Kumar Kharwar**, Civil Judge, Junior Division (City), Saharanpur to be Civil Judge, Junior Division, Sonbhadra vice Sri Brijesh Kumar Yadav.

No. 423 /JR(S)/2015

Sri **Brijesh Kumar Yadav**, Civil Judge, Junior Division, Sonbhadra to be Civil Judge, Junior Division (West), Hardoi vice Sri Kamal Kant Srivastava.

No. 424 /JR(S)/2015

Sri **Kamal Kant Srivastava**, Civil Judge, Junior Division (West), Hardoi to be Civil Judge, Junior Division, Bhadohi at Gyanpur vice Sri Kuldeep Kumar-I.

No. 425 /JR(S)/2015

Sri **Kuldeep Kumar-I**, Civil Judge, Junior Division, Bhadohi at Gyanpur to be Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur vice Sri Ram Lal-II.

No. 426 /JR(S)/2015

Sri **Ram Lal-II**, Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ambedkar Nagar at Akbarpur vice Sri Awanish Gautam.

No. 427 /JR(S)/2015

Sri **Awanish Gautam**, Judicial Magistrate, First Class, Ambedkar Ngar at Akbarpur to be Civil Judge, Junior Division, Shahjahanpur vice Sushri Poonam Singh-I.

No. 428 /JR(S)/2015

Sushri **Poonam Singh-I**, Civil Judge, Junior Division, Shahjahanpur to be Additional Civil Judge, Junior Division, Sitapur.

No. 429 /JR(S)/2015

Smt. **Ritu Nagar**, Additional Civil Judge, Junior Division, Sitapur to be Additional Civil Judge, Junior Division, Muzaffarnagar.

No. 430 /JR(S)/2015

Sri **Mohammad Quamar**, Additional Civil Judge, Junior Division, Muzaffarnagar to be Civil Judge, Junior Division, Muzaffarnagar vice Sri Sanjay Kumar-IV.

No. 431 /JR(S)/2015

Sri **Sanjay Kumar-IV**, Civil Judge, Junior Division, Muzaffarnagar to be Civil Judge, Junior Division, Mahoba vice Sri Harish Chandra.

No. 432 /JR(S)/2015

Sri **Harish Chandra**, Civil Judge, Junior Division, Mahoba to be Civil Judge, Junior Division, Khalilabad sitting at Basti vice Smt. Alaka Yadav.

No. 433 /JR(S)/2015

Smt. **Alaka Yadav**, Civil Judge, Junior Division, Khalilabad sitting at Basti to be Additional Civil Judge, Junior Division, Mirzapur.

No. 434 /JR(S)/2015

Sushri **Aparna Tripathi**, Additional Civil Judge, Junior Division, Mirzapur to be Civil Judge, Junior Division, Rae Bareli vice Sushri Poonam Trivedi.

No. 435 /JR(S)/2015

Sushri **Poonam Trivedi**, Civil Judge, Junior Division, Rae Bareli is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Agra vice Smt. Tarannum Khan.

No. 436 /JR(S)/2015

Smt. **Tarannum Khan**, Judicial Magistrate, First Class, Agra to be I- Civil Judge, Junior Division, Bulandshahar vice Sri Anurag Sharma.

No. 437 /JR(S)/2015

Sri **Anurag Sharma**, I- Civil Judge, Junior Division, Bulandshahar to be Civil Judge, Junior Division, Etawah vice Smt. Pooja Vishwakarma.

No. 438 /JR(S)/2015

Smt. **Pooja Vishwakarma**, Civil Judge, Junior Division, Etawah is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda vice Sri Shrikrishna Chandra Singh.

No. 439 /JR(S)/2015

Sri **Shrikrishna Chandra Singh**, Judicial Magistrate, First Class, Gonda is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kasia (Kushinagar at Padrauna) vice Sri Vijay Kumar Singh.

No. 440 /JR(S)/2015

Sri **Vijay Kumar Singh**, Judicial Magistrate, First Class, Kasia (Kushinagar at Padrauna) to be Additional Civil Judge, Junior Division, Fatehpur.

No. 441 /JR(S)/2015

Smt. **Ekta Singh**, Additional Civil Judge, Junior Division, Fatehpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Deoria vice Indra Jeet Singh-II.

No. 442 /JR(S)/2015

Sri **Indra Jeet Singh-II**, Judicial Magistrate, First Class, Deoria to be Additional Civil Judge, Junior Division, Mathura.

No. 443 /JR(S)/2015

Smt. **Jyoti Singh**, Additional Civil Judge, Junior Division, Mathura to be Civil Judge, Junior Division (Hawali), Meerut vice Smt. Shagun Panwar.

No. 444 /JR(S)/2015

Smt. **Shagun Panwar**, Civil Judge, Junior Division (Hawali), Meerut to be Civil Judge, Junior Division (City), Meerut vice Dr. Shalini Singh.

No. 445 /JR(S)/2015

Dr. **Shalini Singh**, Civil Judge, Junior Division (City), Meerut to be Civil Judge, Junior Division, Sadabad (Hathras) vice Sri Kamal Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sadabad (Hathras).

No. 446 /JR(S)/2015

Sri **Kamal Singh**, Civil Judge, Junior Division, Sadabad (Hathras) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Muzaffarnagar vice Smt. Mitali Govind Rao.

No. 447 /JR(S)/2015

Smt. **Mitali Govind Rao**, Judicial Magistrate, First Class, Muzaffarnagar to be Civil Judge, Junior Division, Rampur vice Sri Sanjay Kumar Singh-II.

No. 448 /JR(S)/2015

Sri **Sanjay Kumar Singh-II**, Civil Judge, Junior Division, Rampur to be I-Civil Judge, Junior Division, Kasganj (Kanshiram Nagar) vice Sri Alok Sharma.

No. 449 /JR(S)/2015

Sri **Alok Shama**, I- Civil Judge, Junior Division, Kasganj (Kanshiram Nagar) is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar vice Sushri Ekta Kushwaha.

No. 450 /JR(S)/2015

Sushri **Ekta Kushwaha**, Metropolitan Magistrate, First Class, Kanpur Nagar to be Additional Civil Judge, Junior Division, Gonda.

No. 451 /JR(S)/2015

Smt. **Noori Ansar**, Additional Civil Judge, Junior Division, Gonda is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gonda vice Sri Manish Nigam.

No. 452 /JR(S)/2015

Sri **Manish Nigam**, Judicial Magistrate, First Class, Gonda to be Civil Judge, Junior Division (South), Sultanpur vice Smt. Moushnee Madhesiya.

No. 453 /JR(S)/2015

Smt. **Moushmee Madhesiya**, Civil Judge, Junior Division (South), Sultanpur to be Additional Civil Judge, Junior Division, Gonda.

No. 454 /JR(S)/2015

Sri **Sudhakar Dubey**, Additional Civil Judge, Junior Division, Gonda to be Additional Civil Judge, Junior Division, Varanasi.

No. 455 /JR(S)/2015

Sri **Manoj Pandey**, Additional Civil Judge, Junior Division, Varanasi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Jhansi vice Sri Ran Vijay Pratap Singh.

No. 456 /JR(S)/2015

Sri **Ran Vijay Pratap Singh**, Judicial Magistrate, First Class, Jhansi to be Additional Civil Judge, Junior Division, Jhansi.

No. 457 /JR(S)/2015

Sri **Navneet Kumar Bharti**, Additional Civil Judge, Junior Division, Jhansi to be Additional Civil Judge, Junior Division, Agra.

No. 458 /JR(S)/2015

Smt. **Aparna Dev**, Additional Civil Judge, Junior Division, Mainpuri is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mainpuri vice Sri Anil Kumar-XI.

No. 459 /JR(S)/2015

Sri **Anil Kumar-XI**, Judicial Magistrate, First Class, Mainpuri to be Additional Civil Judge, Junior Division, Mainpuri.

No. 460 /JR(S)/2015

Sri **Nand Kumar**, Additional Civil Judge, Junior Division, Mainpuri to be Additional Civil Judge, Junior Division, Mohammadabad (Ghazipur).

No. 461 /JR(S)/2015

Smt. **Sweta Choudhary**, Additional Civil Judge, Junior Division, Meerut is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Sri Yogesh Kumar-II.

No. 462 /JR(S)/2015

Sri **Yogesh Kumar-II**, Judicial Magistrate, First Class, Meerut to be Judicial Magistrate, First Class, Meerut vice Sushri Madhu Dogra.

No. 463 /JR(S)/2015

Sushri **Madhu Dogra**, Judicial Magistrate, First Class, Meerut to be Additional Civil Judge, Junior Division, Mathura.

No. 464 /JR(S)/2015

Sri **Praveen Kumar Tyagi**, Additional Civil Judge, Junior Division, Mathura to be Additional Civil Judge, Junior Division, Sambhal (Moradabad).

No. 465 /JR(S)/2015

Sri **Shiv Kumar Tiwari**, Additional Civil Judge, Junior Division, Mirzapur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mirzapur vice Sri Shailender Singh.

No. 466 /JR(S)/2015

Sri **Shailender Singh**, Judicial Magistrate, First Class, Mirzapur to be Civil Judge, Junior Division, Auraiya vice Sri Pradeep Kumar Mishra.

No. 467 /JR(S)/2015

Sri **Pradeep Kumar Mishra**, Civil Judge, Junior Division, Auraiya to be Additional Civil Judge, Junior Division, Sambhal (Moradabad).

No. 468 /JR(S)/2015

Sri **Ram Mani Pathak**, Additional Civil Judge, Junior Division, Mirzapur to be Civil Judge, Junior Division/ Judicial Magistrate, First Class, Lalganj Ajhara (Pratapgarh) vice Sri Indra Jeet Singh-I.

No. 469 /JR(S)/2015

Sri **Indra Jeet Singh-I**, Civil Judge, Junior Division/ Judicial Magistrate, First Class, Lalganj Ajhara (Pratapgarh) to be Civil Judge, Junior Division, Barabanki vice Sushri Nivedita Asthana.

No. 470 /JR(S)/2015

Sushri **Nivedita Asthana**, Civil Judge, Junior Division, Barabanki to be Additional Civil Judge, Junior Division, Kanpur Nagar.

No. 471 /JR(S)/2015

Sushri **Poornima Pathak**, Additional Civil Judge, Junior Division, Kanpur Nagar is appointed U/s 16(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Metropolitan Magistrate, First Class, Kanpur Nagar vice Smt. Rachana Singh.

No. 472 /JR(S)/2015

Smt. **Rachana Singh**, Metropolitan Magistrate, First Class, Kanpur Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Pratapgarh vice Sri Dinesh Pratap Singh.

No. 473 /JR(S)/2015

Sri **Dinesh Pratap Singh**, Judicial Magistrate, First Class, Pratapgarh to be Civil Judge, Junior Division, Pratapgarh vice Sri Ram Bilas Prasad.

No. 474 /JR(S)/2015

Sri **Ram Bilas Prasad**, Civil Judge, Junior Division, Pratapgarh to be Civil Judge, Junior Division, Kannauj vice Sri Saurabh Saxena.

No. 475 /JR(S)/2015

Sri **Saurabh Saxena**, Civil Judge, Junior Division, Kannauj to be Civil Judge, Junior Division, Mahmoodabad (Sitapur) vice Sri Praveen Sonkar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mahmoodabad (Sitapur).

No. 476 /JR(S)/2015

Sri **Praveen Sonkar**, Civil Judge, Junior Division, Mahmoodabad (Sitapur) to be Civil Judge, Junior Division (Koil), Aligarh vice Sri Devendra Nath Singh.

No. 477 /JR(S)/2015

Sri **Devendra Nath Singh**, Civil Judge, Junior Division (Koil), Aligarh to be Civil Judge, Junior Division, Pilibhit vice Sri Ateeq Uddin.

No. 478 /JR(S)/2015

Sri **Ateeq Uddin**, Civil Judge, Junior Division, Pilibhit to be Civil Judge, Junior Division, Kayamganj (Farrukahabad) vice Sri Munna Prasad.

No. 479 /JR(S)/2015

Sri **Munna Prasad**, Civil Judge, Junior Division, Kayamganj (Farrukahabad) to be Additional Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur.

No. 480 /JR(S)/2015

Sri **Vikas Srivastava**, Additional Civil Judge, Junior Division, Ambedkar Nagar at Akbarpur to be Additional Civil Judge, Junior Division, Barabanki.

No. 481 /JR(S)/2015

Sri **Amit Kumar Yadav**, Additional Civil Judge, Junior Division, Barabanki to be Civil Judge, Junior Division, Baheri (Bareilly) vice Sri Prashant Kumar-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Baheri (Bareilly).

No. 482 /JR(S)/2015

Sri **Prashant Kumar-I**, Civil Judge, Junior Division, Baheri (Bareilly) to be Civil Judge, Junior Division, Garotha (Jhansi) vice Sri Prabodh Kumar Verma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Garotha (Jhansi).

No. 483 /JR(S)/2015

Sri **Prabodh Kumar Verma**, Civil Judge, Junior Division, Garotha (Jhansi) to be Civil Judge, Junior Division, Mohammadi (Lakhimpur Kheri) vice Sri Bhupendra Pratap.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mohammadi (Lakhimpur Kheri).

No. 484 /JR(S)/2015

Sri **Bhupendra Pratap**, Civil Judge, Junior Division, Mohammadi (Lakhimpur Kheri) to be Additional Civil Judge, Junior Division, Chandausi (Moradabad).

No. 485 /JR(S)/2015

Sri **Kamal Deep**, Additional Civil Judge, Junior Division, Chandausi (Moradabad) to be Additional Civil Judge, Junior Division, Azamgarh.

No. 486 /JR(S)/2015

Sri **Pradeep Kumar Singh-I**, Additional Civil Judge, Junior Division, Azamgarh to be Civil Judge, Junior Division, Utraula (Balrampur) vice Sri Rakesh Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Utraula (Balrampur).

No. 487 /JR(S)/2015

Sri **Rakesh Singh**, Civil Judge, Junior Division, Utraula (Balrampur) to be Civil Judge, Junior Division, Mehrauni (Lalitpur) vice Sri Surendra Kumar Rai.

No. 488 /JR(S)/2015

Sri **Surendra Kumar Rai**, Civil Judge, Junior Division, Mehrauni (Lalitpur) to be Civil Judge, Junior Division, Kaiserganj sitting at Bahraich vice Sri Lokesh Kumar.

No. 489 /JR(S)/2015

Sri **Lokesh Kumar**, Civil Judge, Junior Division, Kaiserganj sitting at Bahraich to be Civil Judge, Junior Division, Bisauli (Budaun) vice Sri Sudesh Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bisauli (Budaun).

No. 490 /JR(S)/2015

Sri **Sudesh Kumar**, Civil Judge, Junior Division, Bisauli (Budaun) to be Additional Civil Judge, Junior Division, Ramabai Nagar/Kanpur Dehat.

No. 491 /JR(S)/2015

Sri **Hari Ram**, Civil Judge, Junior Division, Dumariaganj (Siddharth Nagar) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mainpuri vice Sri Nirdosh Kumar.

No. 492 /JR(S)/2015

Sri **Nirdosh Kumar**, Judicial Magistrate, First Class, Mainpuri to be Civil Judge, Junior Division, Deoband (Saharanpur) vice Smt. Archana Rani.

No. 493 /JR(S)/2015

Smt. **Archana Rani**, Civil Judge, Junior Division, Deoband (Saharanpur) to be Civil Judge, Junior Division, Bahraich vice Sri Vikas Verma.

No. 494 /JR(S)/2015

Sri **Vikas Verma**, Civil Judge, Junior Division, Bahraich to be Civil Judge, Junior Division, Khurja (Bulandshahar) vice Sri Lokesh Nagar.

No. 495 /JR(S)/2015

Sri **Lokesh Nagar**, Civil Judge, Junior Division, Khurja (Bulandshahar) to be Additional Civil Judge, Junior Division, Moradabad.

No. 496 /JR(S)/2015

Sri **Shailendra Yadav**, Additional Civil Judge, Junior Division, Unnao to be Civil Judge, Junior Division (North), Unnao vice Sri Satyendra Prakash Pandey.

No. 497 /JR(S)/2015

Sri **Satyendra Prakash Pandey**, Civil Judge, Junior Division (North), Unnao is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Sri Nitin Pandey.

No. 498 /JR(S)/2015

Sri **Nitin Pandey**, Judicial Magistrate, First Class, Allahabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Saharanpur vice Sri Vidya Bhushan Pandey.

No. 499 /JR(S)/2015

Sri **Vidya Bhushan Pandey**, Judicial Magistrate, First Class, Saharanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Allahabad vice Smt. Poonam Pathak.

No. 500 /JR(S)/2015

Smt. **Poonam Pathak**, Judicial Magistrate, First Class, Allahabad to be Additional Civil Judge, Junior Division, Saharanpur.

No. 501 /JR(S)/2015

Sushri **Anju Rajpoot**, Additional Civil Judge, Junior Division, Saharanpur to be Additional Civil Judge, Junior Division, Barabanki.

No. 502 /JR(S)/2015

Sri **Kalparaj Singh**, Additional Civil Judge, Junior Division, Barabanki to be Civil Judge, Junior Division, Faridpur (Bareilly) vice Sri Mahendra Kumar-II.

No. 503 /JR(S)/2015

Sri **Mahendra Kumar-II**, Civil Judge, Junior Division, Faridpur (Bareilly) to be Civil Judge, Junior Division (East), Hardoi vice Sri Pradeep Kumar-III.

No. 504 /JR(S)/2015

Sri **Pradeep Kumar-III**, Civil Judge, Junior Division (East), Hardoi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Pilibhit vice Sri Sanjay Kumar-V.

No. 505 /JR(S)/2015

Sri **Sanjay Kumar-V**, Judicial Magistrate, First Class, Pilibhit to be Additional Civil Judge, Junior Division, Pilibhit.

No. 506 /JR(S)/2015

Sri **Sushil Kumar Singh**, II-Civil Judge, Junior Division, Kasganj (Kanshiram Nagar) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kasganj (Kanshiram Nagar) vice Sri Rakesh Kumar Tiwari.

No. 507 /JR(S)/2015

Sri **Rakesh Kumar Tiwari**, Judicial Magistrate, First Class, Kasganj (Kanshiram Nagar) to be Civil Judge, Junior Division (South), Unnao vice Sri Prem Prakash.

No. 508 /JR(S)/2015

Sri **Prem Prakash**, Civil Judge, Junior Division (South), Unnao to be Civil Judge, Junior Division, Chhibramau (Kannauj) vice Sri Prem Shankar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chhibramau (Kannauj).

No. 509 /JR(S)/2015

Sri **Prem Shankar**, Civil Judge, Junior Division, Chhibramau (Kannauj) to be Civil Judge, Junior Division, Jalaun (Jalaun at Orai) vice Sri Parvind Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun (Jalaun at Orai).

No. 510 /JR(S)/2015

Sri **Parvind Kumar**, Civil Judge, Junior Division, Jalaun (Jalaun at Orai) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mau vice Sri Nirbhay Prakash.

No. 511 /JR(S)/2015

Sri **Nirbhay Prakash**, Judicial Magistrate, First Class, Mau to be Civil Judge, Junior Division, Hasanpur (Jyotibaphule Nagar) vice Sri Nishant Dev.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hasanpur (Jyotibaphule Nagar).

No. 512 /JR(S)/2015

Sri **Nishant Dev**, Civil Judge, Junior Division, Hasanpur (Jyotibaphule Nagar) to be Civil Judge, Junior Division, Shikohabad (Firozabad) vice Smt. Ankita Dubey.

No. 513 /JR(S)/2015

Smt. **Ankita Dubey**, Civil Judge, Junior Division, Shikohabad (Firozabad) to be Additional Civil Judge, Junior Division, Shikohabad (Firozabad).

BY ORDER OF THE COURT,

sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL

No. 185/JR(S)/2015: Allahabad: Dated: April 08, 2015

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Deputy Inspector General, Central Bureau of Investigation, 7, Nawal Kishore Road, Lucknow Region, Lucknow.
7. The Director, Pollution and Forest Department, Government of India, Bikaner House, Sahajahanpur Road, New Delhi.
8. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts on 15th April, 2015 and they shall proceed to take over charge of their new postings after availing usual joining time as per rules.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

10. The Secretary, Law & Justice (Department of Justice), Government of India, New Delhi.
11. The Secretary, Karmik, Lok Shikayat and Pension Mantralaya, Government of India, New Delhi.
12. The Secretary, Ministry of Human Resources and Development, Government of India, New Delhi.
13. The Secretary, Forest & Pollution, U.P, Lucknow..
14. The Secretary, U.P. Pollution Control Board, Pragati Kendra, Kapoorthala Complex, Aliganj, Lucknow.
15. Department of Science & Pollution, Uttar Pradesh, Lucknow.
16. The Inspector General of Police (C.B.I.), Lodi Road, New Delhi.
17. All the District Magistrates in Uttar Pradesh. (Through the District Judge information available on Email).
18. All the Chief Judicial Magistrates in Uttar Pradesh. (Through the District Judge information available on Email).
19. The Chief Metropolitan Magistrate, Kanpur Nagar (Through the District Judge information available on Email).
20. The Home Secretary, Government of Uttar Pradesh, Lucknow.
21. The Director General of Police, Uttar Pradesh, Lucknow.
22. The Director of Prosecution, Uttar Pradesh, Lucknow.
23. The Account Officer, A.G.U.P., G.E.-8 Section, Allahabad.
24. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
25. The Senior Registrar (Judicial), High Court, Allahabad.
26. The Registrar (Judicial) (Confidential), High Court, Allahabad.
27. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
28. The Officer on Special Duty (Computer)/ Incharge Computer Centre, High Court, Allahabad.
29. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
30. The Joint Registrar (Misc.), High Court, Allahabad.
31. The Deputy Registrar (G), High Court, Allahabad
32. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
33. The Section Officer (Admin. H) Section, High Court, Allahabad
34. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
35. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

(RAJIV SHARMA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)